

2025
THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

NOTIFICATION

No. 401–R(R&M)

Dated 17th day of January, 2025

In furtherance of the notice dated 26.11.2024, 07.12.2024 and 09.01.2025 of the Appellate Side with regard to promotional examination for the post of **Joint Registrar (Protocol)** on the *Appellate Side* and in view of the written test held on 12.12.2024 and viva voce/interview held on 16.01.2025 in the process of said examination to fill up **01** (one) declared vacancy, the following result of the candidates belongs to the cadre/post of Deputy Registrar, prepared according to the marks obtained by them **in descending order**, who appeared in the said examination, is being published for general information and the **first (1st)** candidate of this Merit-wise list (serial no. 1) is selected and recommended for appointment to the post of **Joint Registrar (Protocol)** on the Appellate Side Establishment against the same number of vacancy as per promotional criteria and extant rules.

MERIT-WISE RESULTS

Sl. No.	Name of candidates	Marks obtained in Written Test (F.M.-30)	Consideration of Service Record including ACR (F.M.- 15)	Viva-voce /Interview (F.M.- 05)	Total Marks obtained (Total Marks- 50)	Rank
1.	Sri Sandipan Chatterjee <i>Deputy Registrar (Medical Protocol)</i>	26	12.5	04	42.5	1 st
2.	Sri Partha Gupta <i>Deputy Registrar (Protocol)</i>	22	10.5	2.5	35	2 nd

The 17th January, 2025, Calcutta

By Order

**Sd/-
Registrar
(Recruitment & Management)
High Court, Appellate Side, Calcutta**